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No.K-11017/15/2018-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 10<sup>th</sup> November, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Vineet Kothari, Judge of the Karnataka High Court, as a Judge of the Madras High Court and to direct him to assume charge of his office in the Madras High Court on or before 24<sup>th</sup> November, 2018.

*mkp*  
10/11/2018

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 11017/15/2018-US.I

Dated 10.11.2018

Copy to:-

- 1 Shri Justice Vineet Kothari, Judge, Karnataka High Court, Bangalore.
- 2 The Secretary to the Governor, Karnataka, Bangalore.
- 3 The Secretary to the Chief Minister, Karnataka, Bangalore.
- 4 The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
- 5 The Chief Secretary, Government of Karnataka, Bangalore.
- 6 The Registrar General, Karnataka High Court, Bangalore.
- 7 The Accountant General, Karnataka, Bangalore.
- 8 The Secretary to the Governor, Tamil Nadu, Chennai.
- 9 The Secretary to the Chief Minister, Tamil Nadu, Chennai.
- 10 The Secretary to the Chief Justice, Madras High Court, Chennai.
- 11 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 12 The Registrar General, Madras High Court, Chennai.
- 13 The Accountant General, Tamil Nadu, Chennai.
- 14 The President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
- 18 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).



(K.C. Thang)

Under Secretary to the Government of India  
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